

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 125

Company Appeal No.7/Chd/Hry/2024

IN THE MATTER OF:-

Income Tax Officer

...Petitioner

Versus

ROC, Delhi & Anr.

...Respondent

Under Section: 252(3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.09.2024.

24.07.2024
Tanvi

Sd/-
Court Officer